

(c) whether in view of the Prohibitive charges of the lightning calls and also in view of the agonising delays, Government will consider to give some concessional facilities to M.Ps. to enable them to discharge their duties more effectively ; and

(d) if not, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS (SHRI H.N. BAHUGUNA): (a) and (b). Bombay is connected by coaxial cable on the routes Ahmedabad—Jaipur—Delhi—Calcutta and Poon—Bangalore—Madras. Bombay has also direct subscriber trunk dialling service with Poona, Surat and Ahmedabad. On these routes the calls go through quickly and there are no complaints. There are, however, delays and complaints regarding calls from Bombay to Nagpur, Kalyan and stations in Maharashtra and Madhya Pradesh because these are connected by open wire circuits liable to faults and thefts. Coaxial or microwave schemes will replace the important openwire lines in due course.

(c) and (d). The question of any concessional facilities to Members of Parliament would be a matter for Parliament Secretariat to examine.

Commissioning of Bombay-Delhi direct Dialing system on Permanent basis

1733. DR. KARNI SINGH : Will the Minister of COMMUNICATIONS be please to state :

(a) whether the Bombay-Delhi direct dialing system has since been put into commission on a permanent basis ; and

(b) if not, the time by which direct dialing system will be commissioned permanently between the two metropolitan cities ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Not yet. The performance has not yet reached the desired standard and further testing and adjustments are found necessary.

(b) Only after the performance on the route is found fully satisfactory. It is hoped

this work will be completed in three to four months.

मध्य प्रदेश में गिरफ्तार किये गये पाकिस्तानी गुप्तचर

1734. श्री गंगा चरण दीक्षित : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गत तीन वर्षों में मध्य प्रदेश में पाकिस्तानी गुप्तचरों के कुछ दलों को गिरफ्तार किया गया है ;

(ख) यदि हा, तो तत्सम्बन्धी व्यौरा क्या है तथा उनमें से कितने व्यक्तियों को दोषी करार दिया गया है ; और

(ग) उनमें से कितने व्यक्तियों ने अपना दोष स्वीकार कर लिया है ?

गृह मन्त्रालय और कामिक विभाग में राज्य मन्त्री (श्री राम निवास मिर्धा): (क) से (ग). तथ्य मालूम किये जा रहे हैं ।

मध्य प्रदेश के आकाशवाणी केन्द्र

1735. डा० लक्ष्मी नारायण पाण्डे : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) आकाशवाणी के ग्वालिअर, जबलपुर और रायपुर स्थित केन्द्रों को पूरी क्षमता मुख्य केन्द्रों के रूप में कब तक चालू किये जाने की सम्भावना है;

(ख) क्या सरकार ने इनका पूर्ण क्षमता युक्त केन्द्रों के रूप में शीघ्र ही विकास करने का निर्णय किया है;

(ग) क्या सरकार मंदसौर और जगदलपुर में आकाशवाणी केन्द्र स्थापित कर रही है;